

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.17 of 2013

Dated : 18th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M.P. Power Generating Co. Ltd. ... Appellant(s)

Versus

M.P. Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. C.K. Rai with
Mr. Gajendra Tiwari (Rep.) for R-1

ORDER

We have heard the learned counsel for the parties. Written Submissions have also been filed by both the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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